



# ADMISSION NOTIFICATION FOR POSTGRADUATE DIPLOMA COURSES -2019-20

Maharashtra National Law University, Nagpur  
in association with  
Rajiv Gandhi National University of Law, Punjab

Maharashtra National Law University, Nagpur  
Moraj Design and Decorator (DnD) Building,  
Near Oil Depot, Mihan Fly Over, Wardha Road,  
Civil Lines, Khapri, Nagpur, Maharashtra 441108

Rajiv Gandhi National University of Law, Punjab  
Bhadson-Patiala Rd,  
Sidhuwal, Punjab 147001

### **About Maharashtra National Law University, Nagpur-**

Maharashtra National Law University, Nagpur was established by the Government of Maharashtra by way of enactment known as Maharashtra National Law University Act (Maharashtra Act No. VI of 2014). The University is the nineteenth National Law University in India. Hon'ble Shri Justice S.A. Bobde, Judge, Supreme Court of India is the Chancellor of the University. The University is a residential University which is engaged in promoting quality legal education and for facilitating and promoting cutting edge research on thriving issues of law, social science and humanities. The University is presently offering B.A.LL.B. (Hons.) Five-Year Integrated Degree Course; LL.M. One-Year Postgraduate Degree Course and Ph.D. interface with law.

### **About Rajiv Gandhi National University of Law, Punjab-**

Rajiv Gandhi National University of Law, Punjab (RGNUL) has been established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law Punjab Act, 2006 (Punjab Act No. 12 of 2006). The University acquired approval of the Bar Council of India (BCI) in August 2006. The University got registered with the University Grants Commission (UGC), New Delhi under Section 2(f) of the University Grants Commission Act, 1956 and also got recognition under Section 12-B of the UGC Act. The Rajiv Gandhi National University of Law has ranked at number 10 in the rankings of law institutions by National Institutional Ranking Framework (NIRF) 2019.

The RGNUL is the first National Law University which has been awarded 'A' Grade by National Assessment and Accreditation Council (NAAC) after rigorous assessment based on various quality parameters. RGNUL has also been accorded Graded Autonomy under the UGC (Categorisation of Universities (only) for Grant of Graded Autonomy) Regulations, 2018.

### **About the courses-**

These courses shall be offered in academic Year 2019-20 in “Distance Education Mode” in association with Rajiv Gandhi National University of Law, Punjab. The PG Diploma courses will be spread over two semesters and there will be 20 hours of contact classes in every semester. Contact classes will be scheduled in the month of October-November and April-May of the academic year for two weeks and exams will be conducted in February and July in the First weekend. Results will be published in August,2020.

The University invites applications for admission to the following PG Diploma Courses through Distance learning mode for the Academic Year 2019-20.

Sr. No.	Course
1.	Postgraduate Diploma in Alternative Dispute Resolution (PGDAPR)
2.	Postgraduate Diploma in Family Dispute Resolution (PGDFDR)
3.	Postgraduate Diploma in Energy Laws and Policy (PGDELP)

### **DURATION AND TERMINATION**

The duration of the Courses shall be for a period of one year. The maximum period for completion of the Course shall be three academic years including the year of admission.

Every candidate admitted to the course shall pay the prescribed fees at the time of admission. If a candidate is required to continue the course beyond the academic year because of his/her non- fulfillment of the prescribed requirements for the award of the Diploma, he/she can continue the course for the subsequent two academic years or till all the requirements are completed, whichever is earlier, by paying a Re-registration fee as prescribed for each year.

At the end of the third academic year if the candidate fails to fulfill all the requirements for the award of the Diploma, the admission stands automatically cancelled. In such cases they need to enroll afresh for the programme.

## ELIGIBILITY

The eligibility for admission to Diploma Courses shall be any graduate with not less than 50% marks (45% in case of reserved categories of Maharashtra) from a recognised University. Students undertaking five-year integrated Degree Courses shall be eligible for admission (only Fourth and Fifth Year students). There is no age limit. Professionals and Employees are also eligible for the admission. Interested candidates have to submit the duly filled application along with other enclosures and fee.

### Fee Structure:

Details	Alternative Dispute Resolution	Family Dispute Resolution	Energy Laws
Course Fee	Rs. 21,000/-	Rs. 12,000 /-	Rs. 15,000 /-
Registration Fee	Rs. 1,000 /-	Rs. 1,000 /-	Rs. 1,000 /-
Course Material Charges (Printed/Soft Copies)	Rs. 2,000 /-	Rs. 2,000 /-	Rs. 2,000 /-
Late Fee*	Rs. 1,500 /-	Rs. 1,500 /-	Rs. 1,500 /-
Examination Fee	Rs. 2,000 /-	Rs. 2,000 /-	Rs. 2,000 /-
Supplementary Examination Fee/ Re-Examination Fee*	Rs. 1,500 /-	Rs. 1,500 /-	Rs. 1,500 /-
Convocation Fee*	Rs. 1,000 /- * (Rs.2000) In Absentia	Rs. 1,000 /- * (Rs.2000) In Absentia	Rs. 1,000 /- * (Rs.2000) In Absentia
<b>Total Fee</b>	<b>Rs. 27,000/-</b>	<b>Rs. 17,000/-</b>	<b>Rs. 20,000/-</b>

## TEACHING METHODOLOGY

This PG Diploma Courses aims to offer a comprehensive coverage of laws and practice of particular area of course. These courses will be offered once in every academic year in "Open and Distance Learning Mode". Enrolled students will be required to attend certain duration of mandatory contact hours of teaching at the university, undertake field-visit and faculty supervised research assignments. The teaching methodology will involve mainly interactive and experiential education e.g. seminar, focused group discussion, simulation, role-play exercise, case study etc.

### LIBRARY ACCESS:

Enrolled candidates are entitled to have access to MNLU Nagpur library on all working days for the entire duration of the course for reference. The candidates have to produce their course identity card at the entry point of the MNLU Nagpur library.

## **COURSE DESCRIPTION AND EXAMINATION:**

The duration of the PG Diploma course will be spread over two semesters. Every semester three papers will be taught. Evaluation of each paper will be on 100 Marks involving close-book examination, presentation and viva. University will provide a diploma on successful completion of all requirements of the course.

**Examination:** Examination would be conducted on each paper of 100 marks and a dissertation. The examination paper will contain both objective and subjective type questions.

**Marks allocation: Total marks would be 100 in each paper.**

Passing marks: Minimum 50% of marks must be obtained by the candidates to pass in each paper.

### **Teaching Schedule**

Courses shall be offered in distance education mode. Contact classes of about twenty hours each shall be conducted in both the semesters as may be notified from time to time.

### **Admission**

The admission to Diploma Course shall be on the basis of *inter se* merit prepared according to the marks obtained in qualifying examination.

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| 1. Date of Advertisement   | 27 <sup>th</sup> July, 2019                     |
| 2. Last Date to receipt of filled in application in prescribed format. | 27 <sup>th</sup> August, 2019                   |
| 3. Commencement of session   | 05 <sup>th</sup> September, 2019<br>(Tentative) |

### **Mode of Applying**

The candidate may download the admission form from the Website and apply through the prescribed application form along with other enclosures along with the fee.

### **NOTE:**

Incomplete applications will not be considered for admission. Any concealment of required information or furnishing wrong information will amount to cancellation of admission at any time.

**All the admissions are provisional** and the University reserves the right not to consider the candidature of any candidate for admission and / or to cancel the admission at any time.

Accommodation will not be provided to the PG Diploma students during classes and Examination.

Change of Course is not permitted once the admission formalities are over.

The University reserves the right to modify / revise the admission procedure, course curriculum, the examination pattern and the fee structure from time to time.

**CONTACT DETAILS;**

**Dr. Anirban Chakraborty, Associate Professor of Law,**

Course Coordinator,

Postgraduate Diploma in Alternative Dispute Resolution (PGDAPR)

Postgraduate Diploma in Family Dispute Resolution (PGDFDR)

**Dr. Manish Yadav,**

Course Coordinator,

Postgraduate Diploma in Energy Laws and Policy (PGDELP)

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